

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
RAJYA SABHA
UNSTARRED QUESTION NO. 2924
TO BE ANSWERED ON 27th March, 2023

HOSPITALS FOR ARMED FORCES

2924 DR. FAUZIA KHAN:

Will the Minister of Defence be pleased to state:

- (a) whether Government has any proposal to set up hospitals exclusively for armed forces, including retired defence personnel;
- (b) if so, the details thereof including proposal for such hospitals in Maharashtra; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): There is no proposal to set up new hospitals.

(c): Armed Forces Medical Services (AFMS) provide primary care, secondary and super-speciality care to the military personnel and their dependents through 135 hospitals, 96 Station Medicare Centres and 49 Sick bays.

In addition, serving personnel in the Armed Forces deployed at forward areas are provided medical care by 99 Field Hospitals.

The retired defence personnel, that is the ex-servicemen and their dependents are covered for healthcare under the Ex-servicemen Contributory Health Scheme (ECHS). ECHS takes care of the healthcare and medical needs of ex-servicemen and their dependents through a network of 30 ECHS Regional Centres, 427 polyclinics and 3097 Empanelled Health Care Organizations pan India. Additionally, the ex-servicemen, their spouse and dependent children under the age of 25 years are also entitled for treatment in AFMS hospitals.

These hospitals are sufficient for armed forces and dependent clientele including retired defence personnel.
